

Electrification of Ghaziabad-Meerut-Saharanpur section

2742. SHRI SHADI LAL BATRA: Will the Minister of RAILWAYS be pleased to state:

- (a) the present status of the work of electrification on Ghaziabad-Meerut-Saharanpur section; and
- (b) the time by which the work on the said line is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) Electrification of Ghaziabad-Meerut-Saharanpur section is a part of Khurja-Meerut-Saharanpur including Ghaziabad-Meerut electrification project (254 Route Kilometers (RKMs)). As on 01.04.2011, 205 RKMs has been electrified and the work is in progress on the balance RKMs.

- (b) The section has been planned for completion by March'2012.

Licence fee on PCO booth operators at railway stations

2743. SHRI T.K. RANGARAJAN: Will the Minister of RAILWAYS be pleased to state:

- (a) the licence fee being levied on PCO booth operators inside railway stations;
- (b) the number of booth operators unable to deposit the licence fee;
- (c) the number of licences that have been cancelled on this account;
- (d) the number of cases filed against cancellation of licences granted to disabled persons; and
- (e) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHARATSINH SOLANKI): (a) Land licence fee realized from the PCO booth operators is at a uniform rate of 20% of the notified cost of the land price prevailing at the stations as notified by the Railway from time to time.

- (b) 159 booth operators.
- (c) 93 licences.
- (d) 3 court cases have been filed against cancellation of licences granted to disabled persons.
- (e) One case each in the High Court of Mumbai and Allahabad and one case in Lok Adalat in Jalgaon.

Anti-fog device in trains

†2744. SHRI MOTILAL VORA: Will the Minister of RAILWAYS be pleased to state:

†Original notice of the question was received in Hindi.